

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

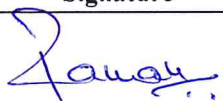
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 161/9/HDB/2020
NAME OF THE COMPANY	Gupta Infracventures and Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Surya Infra
NAME OF THE RESPONDENT(S)	Gupta Infracventures and Constructions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.Raman	Adv	9963101017	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

There is no representation from the side of the respondent. However, the petitioner is directed to issue one more NOTICE signifying the next date of hearing to the respondent. In the event the respondent fails to appear on the next date of hearing the matter will be heard ex parte and appropriate orders will be passed on merits. List the matter for appearance of the respondent and for hearing on 05.04.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

karim